

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

SD

C.S.A. No. 875/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: M/s AMRI India Private Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	PARTHIV KAMDAR DELOITTE HASKINS & SELLS LLP	Authorised Signature representative	

ORDER

CSA 875/230-232/NCLT/MB/MAH/2017

Company Application is admitted. List this matter on 1.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)